

ITEM NO.1734

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 29859/2008

GOSWAMI RADHESH LAL

PETITIONER(S)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) & ORS.

RESPONDENT(S)

(IA No. 164773/2023 - SUBSTITUTED SERVICE)

Date : 18-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
[IN CHAMBER]

For Petitioner(s) Mr. Anil Kumar Mishra, AOR
Mr. Anurag Singh, Adv.
Ms. Vanshaja Shukla, Adv.

For Respondent(s) Ms. Asha Gopalan Nair, AOR
Ms. Abha R. Sharma, AOR

Mr. Dr. Rajeev Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the petitioner seeks and is granted
three weeks' time to take appropriate steps to serve notice on the
respondent No.1 and 15.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)